

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 05/(MAH)/2016
Interlocutory Application No. : 87/2016
CA No. 104/2016

CORAM:


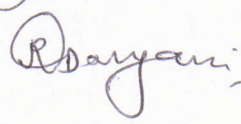

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES: M/s. Valecha Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
	G.S. Raychewdhury	Lawyer	
	Jeetendra R. Daryani	Self Applicant	
	Vijay H Modi	Company Secretary	

Order

IP No. 87/2016 & CA. No.104/2016/74(2)/CLB/MB/MAH/2016 in
CP No.05/74(2)/NCLT/MB/MAH/2016

At request list this matter for hearing on 15.11.2016

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)